

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 02.09.2022**

**Misc. Application No. 616 of 2021  
And  
Appeal No. 372 of 2021**

Anand Rathi Share & Stock Brokers Ltd. ... Appellant

Versus

National Stock Exchange of India Ltd. ... Respondent

Mr. Kunal Katariya, Advocate for the Appellant.

Mr. Rashid Boatwalla, Advocate with Ms. Samiksha Rajput,  
Advocate i/b Manilal Kher Ambalal & Co. for the Respondent.

ORDER :

1. Adjourned on the request of the learned counsel for the appellant. List on October 14, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

02.09.2022  
PTM